

(21)

Central Administrative Tribunal
Principal Bench

CP 374/2001
In
O.A. 1140/1999

New Delhi, this the day of 23th October, 2001.

Hon'ble Shri S.R.Adige, Vice-Chairman(A)
Hon'ble Dr.A Vedavalli, Member(J)

1. Shri Diwan Singh s/o Shri Harmal
Asstt. Fitter C.C.W.(Civil)
AIR H.P.T.
Kingsway Camp,
Delhi.
2. Shri Tej Pal Singh, S/o Shri Pyare Lal,
Asstt. Wireman C.C.W.(Civil)
AIR H.P.T.
Kingsway Camp,
Delhi.

...Petitioners.
(By advocate: None)

Versus

1. Shri Pawan Chopra
Secretary,
Ministry of Information & Broadcasting,
New Delhi.
2. Shri K.M.Paul,
Director General
A.I.R., New Delhi.
3. Shri Vigyan Prakash
Chief Engineer (Civil)
Civil Constrn, Wing
Air, Soochana Bhawan
New Delhi.

...Respondents.
(By advocate: Shri Rajinder Nischal)

ORDER(Oral)

By Shri S.R.Adige, Vice-Chairman(A)

None for the petitioners even on second call.
Shri Rajinder Nischal, learned counsel for the respondents
has invited our attention to respondents' order dated
4.9.2001, copy of which is taken on record and states that
the Tribunal's order dated 17.4.2001 has been implemented.
As none appeared on behalf of petitioners to oppose this
contention, CP is dropped. Notices are discharged.

A.Vedavalli

(Dr. A. Vedavalli)
Member (J)
/kd/

Adige
(S.R. Adige)

Vice Chairman (A)